

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 155 of 2015 & 156 of 2015

Dated: 7th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)**

Appeal No. 156 of 2015

**BSES Yamuna Power Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)**

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Malaika Prasad**

**Counsel for the Respondent (s) : Mr. Nikhil Nayyar &
Mr. Dhananjay Baijal**

ORDER

The captioned Appeals are said to be connected.

Post the said Appeals for arguments of the parties on **8th March,**
2016.

**(T. Munikrishnaiah)
Technical Member
rkt/pr**

**(Justice Surendra Kumar)
Judicial Member**